

ANNEXURE-2
(Amount in Rs.)
Name of the corporate debtor FANTASTIC BUILDCON PRIVATE LIMITED-IN LIQUIDATION ; LIST OF STAKEHOLDERS AS ON 15.03.2021

LIST OF UN SECURED FINANCIAL CREDITORS

SL.N	Name of the creditors	Identific ation No.	Details of claim received			Details of claims received			amount of amount contingent t of any claim mutual rejected	amount of amount claim rejected	amount of claim under verification					
			Date of receipt	amount claimed	amount of claim admitted	nature of claim	amount covered by interest security/ interest	whether security interest relinquese d yes/no				details of security interest	amount recover d by gurate of amount	% share in total amount admitte d		
1	Dinesh Chand Jain		31.07.2019	220619224	64911000	advance	0	No	NIL	0	29.422	155708224	0	155708224	0	N
2	Mrs. Lata Jain		31.07.2019	312495224	115100000	advance	0	No	NIL	0	36.833	197395224	0	197395224	0	N
3	DJ Tradelinks Pvt Ltd		31.07.2019	19150361	6700000	advance	0	No	NIL	0	34.986	12450361	0	12450361	0	N
4	Kalibar Associates pvt Ltd		30.07.2019	3950000	0	advance	0	No	NIL	0	0	0	0	3950000	0	N
				<u>556214809</u>	<u>186711000</u>							<u>365553809</u>		<u>369503809</u>		

Note: 8

Interest claim of Rs. 15,57,08,224/ was rejected and FC filed an application against rejection. The Hon'ble NCLT (PB) New Delhi directed to Liquidator to Consider their interest claim as per provisions of Code,2016. The Liquidator admitted interest claim of Rs.2,41,14,881/- and filed application for approval which is pending for consideration. However FCs filed further application for enhancement of interest amount, which is also pending for consideration.

Note:9



Interest claim of Rs. 19,73,95,224/- was rejected and FC filed an application against rejection. The Hon'ble NCLT (PB) New Delhi directed to Liquidator to consider their interest claim as per provisions of Code, 2016. The Liquidator admitted interest claim of Rs.4,27,60,438 and filed application for approval which is pending for consideration. However FCs filed further application for enhancement of interest amount, which is also pending for consideration.

Note:10

Interest claim of Rs. 1,24,50,361/-- was rejected and FC filed an application against rejection. The Hon'ble NCLT (PB) New Delhi directed to Liquidator to consider their interest claim as per provisions of Code, 2016. The Liquidator admitted interest claim of Rs. 24,89,096/- and filed application for approval which is pending for consideration. However FCs filed further application for enhancement of interest amount, which is also pending for consideration. However FCs filed further application for enhancement of interest amount, which is also pending for consideration.

Note:11

FC has not filed any application against rejection of their claim before Hon'ble NCLT.

